refer to the reply to Unstarred Question No. 997 given in the Rajya Sabha on the 29th November, 1972 and state:

- (a) whether decision in regard to the revision of existing rates of conveyance allowance of C.G.H.S. doctors has since been taken; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b) Yes. It has been decided that the conveyance allowance prevailing during 1972 should be continued for another year from 1st January, 1973 or till the recommendations of the Pay Commission are made applicable, whichever is earlier.

PASRICHA COMMITTEE REPORT

- 90. SHRI SHYAMLAL GUPTA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have completed examination of the Pasricha Committee Report on Sugar Cane Production; and
- (b) if so, the decision taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b) The various recommendations of the Pasricha Committee have been considered by the Indian Sugarcane Development Council and the Development Council for Sugar Industry and are now under examination of the Government.

बृद्धावस्था पेंशन

- 91. श्री सूरज प्रसाद : क्या शिक्षा श्रीर समाज कल्याण मंत्री यह वताने की कृपा करेंगे कि :
- (क) 1970-71 स्रोर 1971-72 के वर्षों में उत्तर प्रदेश, बिहार, हरियाणा, मध्य प्रदेश स्रौर राजस्थान में क्रमण. कितने- क्यिक्तयों को वृद्धावस्था पेंशन प्रदान की गई; स्रौर

(ख) इस प्रयोजन के लिए प्रत्येक राज्य द्वारा कि ना-कितनो राजि निर्धारित की गई थी ?

†[OLD AGE PENSION]

- 91. SHRI SURAJ PRASAD: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:
- (a) the number of persons who were granted old age pension during the years 1970-71 and 1971-72 in Uttar Pradesh, Bihar, Haryana, Madhya Pradesh and Rajasthan, respectively; and
- (b) the amount earmarked by each State for this purpose?]

शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (श्री अरिवन्द नेटम) : (क) तथा (ख) जानकारी एकत्रित की जा रही है और सभा पटल पर रख दी जायेगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI ARVIND NETAM): (a) and (b) The information is being collected and would be laid on the Table of Sabha.]

SUPPLY OF WHEAT AND RICE TO WEST BENGAL

92. SHRI KALI MUKHERJEE:
SHRI KALYAN ROY:
SHRI DWIJENDRALAL SEN
GUPTA.:
SHRI BHOLA PRASAD:
SHRI SASANKASEKHAR
SANYAL:

SHRI SUHRID MULLICK CHOUDHURY:

SHRI SALIL KUMAR GAN-GULY:

Will the Minister of AGRICUL-TURE be pleased to state:

- (a) whether it is a fact that the West Bengal Government has re-
 - †[] English translation.